

THE NATIONAL WATERWAY (KOLLAM-KOTTAPURAM
STRETCH OF WEST COAST CANAL AND CHAMPAKARA
AND UDYOGMANDAL CANALS) ACT, 1992

No. 25 OF 1992

[18th August, 1992.]

An Act to provide for the declaration of the Kollam-Kottapuram stretch of West Coast Canal and Champakara and Udyogmandal Canals to be a national waterway and also to provide for the regulation and development of the said stretch and the Canals for purposes of shipping and navigation on the said waterway and for matters connected therewith or incidental thereto.

BE it enacted by Parliament in the Forty-third Year of the Republic of India as follows:—

1. (1) This Act may be called the National Waterway (Kollam-Kottapuram Stretch of West Coast Canal and Champakara and Udyogmandal Canals) Act, 1992.

Short
title and
com-
mence-
ment.

(2) It shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint.

2. The Kollam-Kottapuram stretch of West Coast Canal and Champakara and Udyogmandal Canals, the limits of which are specified in the Schedule, is hereby declared to be a national waterway.

Declara-
tion of
Kollam-
Kotta-
puram
stretch of
West
Coast
Canal
and
Champa-
kara and
Udyog-
mandal
Canals
to be a
national
water-
way.

190 National Waterway (Kollam-Kottapuram Stretch of [ACT 25 OF 1992]
West Coast Canal and Champakara and Udyogmandal Canals)

Declara-
tion as
to expedi-
ency of
control
by the
Union of
Kollam-
Kotta-
puram
stretch of
West
Coast
Canal
and
Champa-
kara and
Udyog-
mandal
Canals
for
certain
purpo-
ses.

3. It is hereby declared that it is expedient in the public interest that the Union should take under its control the regulation and development of Kollam-Kottapuram stretch of West Coast Canal and Champakara and Udyogmandal Canals for purposes of shipping and navigation on the national waterway to the extent provided in the Inland Waterways Authority of India Act, 1985.

82 of 1985.

THE SCHEDULE

(See section 2)

**LIMITS OF THE NATIONAL WATERWAY (KOLLAM-KOTTAPURAM STRETCH OF
WEST COAST CANAL AND CHAMPAKARA AND UDYOGMANDAL CANALS)**

The northern limit of the West Coast Canal shall be a line drawn across the river Periyar parallel to Kottapuram road bridge (NH-17) connecting Maliankara and Valiapanikan Thuruthu at a distance of 1.0 kilometre upstream, and the southern limit shall be a line drawn across the Ashtamudi Kayal at a distance of 100 meters south of Kollam jetty.

The Champakara Canal starting from the confluence with the West Coast Canal and ending at the railway bridge (railway siding for Cochin Oil Refinery) near Fertilizers and Chemicals Travancore Limited, boat basin.

The Udyogmandal Canal starting from the confluence with West Coast Canal and ending at the Padalam road bridge (Eloor-Edayar).